

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
CP No. (IB)- 23/9/JPR/2022
Under Section 9 of IBC, 2016

In the matter of:

I-field Limited

...Operational Creditor

Versus

Newtech Buildhome Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Sushant Tomar, Adv.
Vikrant S. Bloria, Adv.
For the Corporate Debtor : None-appeared

ORDER

Heard Mr. Sushant Tomar, Adv. for the Petitioner/ Operational Creditor.
No one appears on behalf of the Respondent/ Corporate Debtor. Pleadings in this matter are complete. List the matter on 25.11.2022.


Sd/-

(Prasanta Kumar Mohanty)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

September 30, 2022